

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-323
CP No. - 156/66/ND/2019

IN THE MATTER OF:

M/s Aktivortho Pvt. Ltd.

...Applicant

SECTION

Under Section 66

Order delivered on 19.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SMT. SAROJ RAJWARE
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent

: Adv. Zoheb Hossain, Fahad M.Khan, Adv. Tania Sharma

ORDER

Petitioner appeared in person and seeks adjournment. List the case for 31.01.2020, as prayed for.

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(SAROJ RAJWARE)
MEMBER (T)

sdl -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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